

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 276 OF 2018 &  
IA NO. 1079 OF 2018**

**Dated : 12<sup>th</sup> October, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Alles Solar Private Limited**

**....Appellant(s)**

**Versus**

**Bangalore Electricity Supply Company Limited & Ors.**

**....Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay M Nuli  
Mr. Prawal Mishra  
Mr. Nanda Kumar K.B.

Counsel for the Respondent(s) : Mr. Shahbaz Hussain  
Mr. Fahad Khan for R-1 & 3

Mr. Shiva P.  
Mr. Joseph Aristotle S. for R-2

**ORDER**

Heard learned counsel appearing for the Appellant and learned counsel for the Respondent No.1.

Stay the operation execution of the impugned order dated 18.01.2018 passed in Original Petition No.144 of 2017 until further order on the file of the Karnataka Electricity Regulatory Commission, Bengaluru.

Learned counsel appearing for the first Respondent submitted that he will accept notice for Respondent No.3.

Submission made by learned counsel appearing for the Respondent NO.1 , as stated above, is placed on record.

List the matter on **29/11/2018**

**(S.D. Dubey)**  
**Technical Member**

Pr/js

**(Justice N. K. Patil)**  
**Judicial Member**